

HIGH COURT FOR THE STATE OF TELANGANA: HYDERABAD

NOTIFICATION

The candidates with the following Hall Ticket Numbers are declared to have been provisionally selected to the post of Civil Judge (Junior Division) in the Telangana State Judicial Service out of 121 vacancies by Direct Recruitment and out of 29 vacancies under Recruitment by Transfer notified for the year 2024 vide Notification No. 87/2024-RC dated 10.4.2024:

DIRECT RECRUITMENT

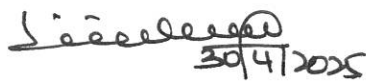
JCJ-240114	JCJ-240150	JCJ-240152	JCJ-240162	JCJ-240187
JCJ-240189	JCJ-240203	JCJ-240209	JCJ-240215	JCJ-240225
JCJ-240226	JCJ-240240	JCJ-240270	JCJ-240274	JCJ-240276
JCJ-240299	JCJ-240311	JCJ-240316	JCJ-240322	JCJ-240337
JCJ-240370	JCJ-240382	JCJ-240498	JCJ-240505	JCJ-240540
JCJ-240545	JCJ-240552	JCJ-240560	JCJ-240569	JCJ-240574
JCJ-240580	JCJ-240585	JCJ-240587	JCJ-240607	JCJ-240657
JCJ-240697	JCJ-240705	JCJ-240707	JCJ-240762	JCJ-240766
JCJ-240771	JCJ-240845	JCJ-240954	JCJ-241105	--

RECRUITMENT BY TRANSFER

JCJ-241238

It is notified further that the result of the candidates, who are petitioners in Writ Petition (Civil) No. 489 of 2024, S.L.P. Civil Nos. 11655, 21056, 21909, 34320 of 2024 and S.L.P. (Civil) No. 314 of 2025 pending before the Hon'ble Supreme Court of India and also the result of the candidates, who are petitioners in Writ Petition Nos. 21531, 24352, 26505 and 30754 of 2024 and the similarly situated candidates, who are permitted to participate in the selection process on administrative decision, are kept in sealed cover, till the final disposal of matters pending before the Hon'ble Supreme Court of India as per the orders of the High Court for the State of Telangana dated 28.4.2025 in Writ Petition Nos. 21531, 24352, 26505 and 30754 of 2024.

Date: 30-4-2025.
Hyderabad.


30/4/2025
REGISTRAR (ADMINISTRATION)
F.A.C. REGISTRAR (RECRUITMENT)